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THE MINISTER OF STATE THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): Sir, I beg to lay on the Table, under section 38 of the Drugs and Cosmetics Act, 1940, a copy (in English Hindi) of the Ministry of Health and Family Welfare Notification G.S.R. No. 430, dated the 19th April, 1980, publishing the Drugs and Cosmetics (1st Amendment) Rules, 1980, [Placed in Library. See No. LT-1051/80].

Notification of the Ministry of Finance (Department of Revenue)

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): Sir, I beg to lay on the Table, under section 159 of the Customs Act, 1962, a copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification G.S.R. No. 386(E), dated the 1st July, 1980, alongwith an Explanatory Memorandum thereon [Placed in Library. See No. LT-1005/ 801.

Reports and Accounts (1977-78) (1978-79) of the Repatriates Cooperative Finance and Development Bank Limited, Madras and Related Papers

THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND HABILITATION (SHRI P. K. THUN-GON): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:-

- (i) Ninth Annual Report and Accounts of the Repatriates operative Finance and Development Bank Limited, Madras, for the year 1977-78, together with the Audit Report on the Accounts and a statement giving reasons for the delay in laying the document. [Placed in Library, See No. LT-1035/80].
- (ii) Tenth Annual Report Accounts of the Repatriates Cooperative Finance and Development

Bank Limited, Madras, for the year 1978-79, together with the Audit Report on the Accounts. [Placed in Library. See No. LT-1036/80]

REPORTS OF THE COMMITTEE ON SUBORDINATE LEGISLATION

SHRI NARASINGHA PRASAD NANDA (Orissa): Sir, I beg to present the Fortyfirst and the Fortysecond Reports of the Committee on Subordinate Legislation.

SHRI BHUPESH GUPTA (West Bengal): With your permission, Sir, may this *** leave the House for a moment.

RESIGNATION BY SHRI A. R. ANTULAY

MR. CHAIRMAN: I have an announcement to make. I have to inform the Members that I have received a letter from Shri A. R. Antulay, a Member representing the State of Maharashtra resigning his seat in the Rajya Sabha. I have accepted his resignation with effect from the 3rd July, 1980.

MESSAGES FROM THE LOK SABHA

- (I) The Essential Services Maintenance (Assam) Bill 1980.
- (II) The Assam State Legislature (Delegation of Powers) Bill 1980.

SECRETARY-GENERAL: have to report to the $Hous_{\mathbf{e}}$ the following messages received from the Lok Sabha ,signed by the Secretary of the Lok Sabha:-

(I)

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business

^{*}Expunged as ordered by the Chair.